

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.01.2022 (FRIDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA(AT) (Competition) No. 46 of 2017 (Old Appeal No. 53/2015)	Chemist & Druggist Association, Goa Vs. CCI &Ors.	NakulMohta	Harsh Peechara (R1- CCI), Ashish Kothari R-3 M.M. Sharma (R-4)
2.	Transfer C.A. (AT) (Compt.) No. 01 of 2017 Compt. (Execution) Case (AT) No. 01/2018 (Old Compensation Application No. 02 of 2015)	Sai Wardha Power Ltd Vs. Coal India Ltd &Anr.	Bina Gupta	Pallavi S. Shroff
3.	Comp. App. (AT) No. 61 of 2020	Singhal Finstock (P) Ltd. Vs. ITC Ltd.	Hariom Maheshwari	Kanika Singhal
4.	Comp. App (AT) (Ins) No. 1335 of 2019	Shrem Residency Pvt. Ltd. Vs. GRG Estates Pvt. Ltd.	Ayushmaan Bhutani	
5.	Comp. App (AT) (Ins) No. 1336 of 2019	Shrem Residency Pvt. Ltd. Vs. Shraman Estates Pvt. Ltd.	Ayushmaan Bhutani	
6.	Comp. App. (AT) (Ins) No. 266 of 2020	Punjab National Bank (Through Sachin Rathi, Sr.Manager Hill Cart Road Branch, Siliguri) Vs. Kamalesh Kumar Singhania & Ors.	Debopriyo Maulik	Pranay Agarwal-R1
7.	Comp. App. (AT) (Ins) No. 303 of 2020	ASREC (India) Ltd. Vs. Divyesh Desai	Saurabh Jain	Jyoti

8.	Comp. App. (AT) (Ins) No. 743 of 2020 & I.A. No. 2937 of 2020	Arvind Garg Liquidator of Carnation Auto India Pvt. Ltd. Vs. Jagdish Khattar & Ors.	Arvind Garg	Mukund Rawat-R1, R2, R3, R7, R11, R13, R14 & R16 Niharika Nagrath-R6 Sidharth Arora-R8 Antony R. Julian-R4, R5 & R10 Satyendra Kr. Rai-R9
9.	Comp. App. (AT) (Ins) No. 534 of 2021	Anindya Infrastructure Pvt. Ltd. Vs. Subhkamna Buildtech Pvt. Ltd. Through Resolution Professional & Anr. With	Ajit Singh	Abhishek Anand Nipun Gautam-R1 Anand Sonbhadra-RP
10.	Comp. App. (AT) (Ins) No. 535 of 2021	Shalini & Anr. Vs. Subhkamna Buildtech Pvt. Ltd. Through Resolution Professional & Anr.	Ajit Singh	Abhishek Anand Nipun Gautam-R1 Anand Sonbhadra-RP
11.	Comp. App. (AT) (Ins) No. 631 of 2021	MAKP Developers Pvt. Ltd. Vs. Niraj Kumar Agrawal With	Piyush Sachdev	Niraj K. Agrawal-RP Saurav Jain
12.	Comp. App. (AT) (Ins) No. 638 of 2021	Ruchira Poddar & Anr. Vs. Niraj Kumar Agrawal	Piyush Sachdev	Niraj K. Agrawal-RP Saurav Jain
13.	Comp. App. (AT) (Ins) No. 708 of 2021	Prozon Intu Properties Ltd. Vs. Amit Gupta, Liquidator of Provogue (India) Ltd.	Dhiraj A. Philip	Sumant Batra Pooja Mahajan Avinash Amarnath Savar Mahajan-R1
14.	Comp. App (AT) No. 360 of 2019	Supriya Pharmaceuticals Ltd. Vs. Vijay Julka & Ors.	Ritesh Agrawal	Serman Rawat (R1) Ramesh Dugar (R3)
15.	Comp. App. (AT) No. 22 of 2021	Meghdoot Services Ltd. Through Mr. Pradip Prasad Vs. Registrar of Companies, West Bengal	Abhishek Gupta	Kamal Kant Jha
16.	Comp. App. (AT) No. 44 of 2021	SKS Power Generation (Chhattishgarh) Ltd. Vs. Agritrade Power Holdings PTE. Ltd. & Ors.	Soumya Dutta	Aniketh Nair Naushad Engineer-R1 Aditya Pimple-R12,14 Suprna Srivastava-R16 Atul Sharma-R17 Bishwajit Dubey
17.	I.A. No 1121 of 2021 in Competition App. (AT) No. 13 of 2020 & I.A. No. 36, 44 & 47 of 2020	Grasim Industries Ltd. Vs. Competition Commission of India & Anr. With	Nisha Kaur Uberoi	Bulbuli Richong-R1 M. M. Sharma-R2

18.	Competition App. (AT) No. 11 of 2020	Textile Consumers Foundation Vs. Competition Commission of India & Anr.	M M Sharma	Samar Bansal-R1 Nisha Kaur Uberoi-R2
19.	TA (AT) (Compt.) No. 10 of 2017 (Old Appeal No. 48/2016)	Shree Cement Limited Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Samar Bansal (R-CCI)

For Admission (After Notice)

20.	Comp. App. (AT) (Ins) No. 1138 of 2019	Partha Paul Vs. Kotak Mahindra Bank Ltd. & Anr.	Om Prakash	Amit Mahaliyan
21.	Comp. App. (AT) (Ins) No. 519 of 2021	State Tax Officer - 1 Vs. Sachin Dinkar Bhatt & Anr.	Maulik Nanavati	Sachin Dinkar Bhatt Kuldeep
22.	Comp. App. (AT) (Ins) No. 579 of 2021	Rishi Kapoor Vs. Anand Sonbhadra Resolution Professional of Shubhkamna Buildtech Pvt. Ltd.	Satish Rai	Nipun Gautam –R1
23.	Comp. App. (AT) (Ins) No. 765 of 2021	Altico Capital India Ltd. & Anr. Vs. Rajesh Patel & Ors.	Vijay Purohit	Abhijeet Sinha Nitin Mishra Mitali Gupta-R1
24.	Comp. App. (AT) (Ins) No. 766 of 2021	Altico Capital India Ltd. & Anr. Vs. Ajay Agarwal & Ors.	Vijay Purohit	Sagar Wagle Saurabh Jain-R1 to R4
25.	Comp. App. (AT) (Ins) No. 891 of 2021	Commissioner of Customs & Excise – Jaipur-I (Now known as “Principle Commissioner, Central Goods & Service Tax”) Vs. Ashika Commercial Pvt. Ltd. Through the Resolution Professional Rajesh Kumar Agarwal & Ors.	Sandeep Pathak	Vikrant Pachnanda Shruti Swaika Mukul Katyal-R1
26.	Comp. App. (AT) No. 115 of 2021	Tarik Klair Vs. Registrar of companies (NCT of Delhi & Haryana) & Ors.	Subhash Saini	Lata Sisodiya
27.	Comp. App. (AT) No. 120 of 2021	Indian Bank & Ors. Vs. Infrastructure Leasing & Financial Services Ltd. & Ors.	Brijesh Kumar Tamber	Raunak Dhillon Vikas Kumar Jha Adarsh Saxena-R1

For Hearing

28.	Comp. App. (AT) (Ins) No. 712 of 2019	Bhagwan Singh Rawat. Vs. State Bank of India & Anr.	Mangesh Krishna	Ankur Mittal-R1 Abhishek Anand-RP
29.	Comp. App. (AT) (Ins) No. 463 of 2020	IL & FS Financial Services Ltd. Vs. Mahananda Suppliers Ltd.	R. Sudhinder	Charu Tyagi
30.	Comp. App. (AT) (Ins) No. 990 of 2020	Shree Pathology Laboratory Vs. Bigdream Ventures Pvt. Ltd.	Tarun Arora	Ishaan Patkar Arnav Narain
31.	Comp. App. (AT) (Ins) No. 1038 of 2020	Arcelormittal India Pvt. Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors. With	Vishal Gehrana	Anushree Kapadia Gaurav MathurR-1 Ashim Sood-R2
32.	Comp. App. (AT) (Ins) No. 1043 of 2020	Arcelormittal Nippon Steel India Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors.	Abhishek Swaroop	Anushree Kapadia Gaurav Mathur Sandeep Singhi-R1 Ruby Singh Ahuja-R2
33.	Comp. App. (AT) (Ins) No. 267 of 2021	M.R.A. Associates India Pvt. Ltd. Vs. Nextgen Procon Pvt. Ltd. Through Liquidator Mr. Rajesh Panayanhatta	Siddharth Tandon	Prashant Jain Arpit Dwivedi
34.	Comp. App. (AT) (Ins) No. 425 of 2021	Sanjay Jain Vs. Nilesh Sharma Resolution Professional for Dream Procon Pvt. Ltd.	Pawan Shree Agarwal	Nilesh Sharma-R1 Milan Singh Negi Varsha Banerjee-RP
35.	Comp. App. (AT) (Ins) No. 607 of 2021	M K Pandey Vs. R. Subramania Kumar, Administrator DFHL & Ors. With	Sujeet Kumar	Raghav Shankar Navneet R-R1 Ketan Gaur Dhritiman Roy-R2 Raunak Dhillon-R3
36.	Comp. App. (AT) (Ins) No. 852 of 2021	Ajay Kumar Thakur Vs. R. Subramania Kumar, Administrator DFHL & Ors.	Sujeet Kumar	Liz Mathew Ketan Gaur

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By order of Hon'ble Chairperson
-sd/-
Registrar